

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

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Date of Decision: 11.12.97

OA 365/97

Bhola s/o Shri Chamu, working in the Civil Engineering (Construction), Northern Railway.

... Applicant

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Chief Administrative Officer, Railway Construction Headquarters Office, Kashmiri Gate, Delhi.
3. Assistant Engineer, Northern Railway, Bikaner.
4. Divisional Personnel Officer, Northern Railway, Divisional Office, Bikaner.
5. Permanent Way Inspector (Construction), Northern Railway, New Delhi.
6. Asstt. Personnel Officer (Bills), Railway Construction Headquarters, Kashmiri Gate, Delhi.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.Bharat Singh

For the Respondents

...

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Bhola, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, challenging his reversion from the post of Mate scale Rs.950-1500 to that of Gangman scale Rs.775-1025 (RPS).

2. Heard the learned counsel for the applicant.
3. The contention of the applicant is that he was initially engaged as a Mate and his reversion from the post of Mate to that of Gangman, after working as a Mate for more than 20 years, is unjust and improper. The applicant has made a representation, at Annexure A-3, dated 2.6.97, in regard to his grievance. The learned counsel for the applicant wants the applicant's representation to be decided on merits by respondent No.4. The aforesaid representation may be treated as an appeal.
4. In the circumstances, we dispose of this application, at the stage of admission, with a direction to respondent No.4 to take a decision on the applicant's representation/appeal, at Annexure A-3, dated 2.6.97, on merits.

(2)

through a detailed speaking order within a period of two months from the date of receipt of a copy of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.4 alongwith a copy of this order.

(Gopal Singh)
(GOPAL SINGH)

ADM. MEMBER

(Gopal Krishna)
(GOPAL KRISHNA)

VICE CHAIRMAN

VK